

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.A. No. 43/74(2)/CLB/MB/2015

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

Name of the Company: Jewel Consumer Care Pvt. Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Piyush A. Luktuke ADVOCATE for Applicant P. A. Luktuke

2.

**ORDER**

Ld. Advocate for the petitioner present. He requested time to file appropriate application for withdraw of the case.

List the matter on 29.09.2016.

B. R. 31/8/16.  
(BIKKI RAVEENDRA BABU)  
MEMBER JUDICIAL

Dated this 31<sup>st</sup> day of August, 2016